

[English]

**Law and Order situation in Delhi**

3603. SHRI BANWARI LAL PUROHIT :  
SHRI SANAT KUMAR MANDAL :  
SHRI BACHI SINGH RAWAT 'BACHDA' :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is spate of unsolved murders in Delhi particularly in South Delhi as reported in the *Hindustan Times*, dated November 22, 1996;

(b) if so, the number of cases of murders registered, solved and which remained unsolved so far during the last one year, separately, police station-wise; and

(c) whether the Government propose to hand over unsolved cases to the Special Task Force or CBI?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). No. Sir. The requisite information, district-wise, is indicated in the attached statement.

(c) No. Sir. There is no such proposal under consideration at present.

**STATEMENT**

*District-wise Cases of Murder Reported in Delhi during the period from 01.12.95 to 30.11.1996.*

S.No.	District/Unit	Reported	Cancelled	Admitted	Solved	Unsolved	
						Pending Investigation	Untraced
1.	North-East	66	-	66	54	12	-
2.	East	43	-	46	32	13	1
3.	Central	40	-	40	31	8	1
4.	West	80	4	76	70	6	-
5.	IGI	-	-	-	-	-	-
6.	North	37	-	37	27	8	2
7.	North-West	113	2	111	84	26	1
8.	New Delhi	11	3	8	3	5	-
9.	South	86	6	78	54	24	-
10.	South-West	42	-	42	34	8	-
11.	Crime and Railways	9	2	7	2	5	-
Total		528	17	511	391	115	5

[Translation]

**Milk Production**

3604. KUMARI UMA BHARATI :  
SHRI PANKAJ CHOWDHARY :

Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) the place of India in the World in the field of milk production;

(b) the target fixed for milk production for the current financial year; and

(c) by when the country is likely to be self-reliant in the matter of milk production?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) India stands 2nd in the World in the field of Milk production.

(b) The target fixed for milk production for 1996-97 is 70.8 million tonnes

(c) As per nutritional requirement of milk, recommended by the Indian Council of Medical Research (ICMR), the country is likely to be self-reliant in the matter of milk production by the end of this Century.

**Foreign Contribution Regulation Act, 1976**

3605. SHRI MANOJ KUMAR SINHA :  
SHRI LALMUNI CHAUBEY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in the background of new economic policy the Government have reviewed FCRA-76; and

(b) if so, the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). Review of Foreign Contribution (Regulation) Act, 1976 is a continuous process. Prevailing policies

of the Government are kept in view while considering proposals for changes, if any, in the Act.

#### Closure of Industrial Units

3606. SHRI THAWAR CHAND GEHLOT :  
SHRI DATTA MEGHE :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the number of industrial units ordered to be shifted or closed down by the Ministry and by the Court through the Government in the country during 1995-96 and 1996-97 till date, State-wise;

(b) the details of the industrial units closed down till date in compliance with the said orders, State-wise;

(c) whether the Government are reconsidering the said orders; and

(d) if so, the names of the industrial units being reconsidered in this regard, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). The State-wise details of the industrial units in the country closed down due to orders of various courts and this Ministry during the period 1995 till date, is as under :

Name of the State	No. of Units	Details
1	2	3
Andhra Pradesh	2	Retreading units
Bihar	43	43 units were ordered closed but 6 units were allowed to be reopened after required compliance with the conditions.
Gujarat	39	39 units are closed at present. The Gujarat High Court has further directed the closing down of 1447 units vide Order dated 28.9.1995. These units include dyestuff industries, chemical, petrochemical and pharmaceuticals.

1	2	3
Himachal Pradesh	54	Stone crushing units.
Madhya Pradesh	1	Chemical unit.
Haryana	46	Stone crushing, tannery, distillery and dyeing units.
Tamil Nadu	485	Tanneries.
Uttar Pradesh	154	Board and paper mills, textile mills, leather industries, dyeing and printing units, steel tubes, lime units, bone mills, manure units, chemical units, sugar and distillery.
West Bengal	38	Resin and chemicals, oil mills, paper industries, beverages, jute factories, chemical units, iron & steel and fertilisers.
Delhi	169	These are units falling under H category and highly polluting in nature.

(c) No, Sir.

(d) Does not arise.

[English]

#### Agreements by ICAR/DARE

3607. SHRI MURALIDHAR JENA : Will the Minister of AGRICULTURE be pleased to state the details of the Memoranda of Understanding/Agreements signed by ICAR/DARE for strengthening the field of agricultural research and education during 1995-96?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI CHATURANAN MISHRA) : Details of the Memoranda of Understanding/Agreements signed by ICAR/DARE for strengthening the field of agriculture research and education during 1995-96 are given in the Statement enclosed. These MOUs/Agreements are pursued through annual/biennial work plans to undertake specific activities from both sides.

#### STATEMENT

*Details of the Memoranda of Understanding/Agreements Signed by ICAR/DARE for Strengthening the field of Agriculture, Research and Education during 1995-96*

S.No.	Country/International Institute signing the MOU/Agreement	Date of Signing	Areas of Interest
1	2	3	4
1.	Protocol of Accord with the Centre for National Research on Science and Technology, Ougadougou, Burkina Faso.	7th August, 1995	Agricultural Research and Education including training of Scientists.